NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/11/2016

NAME OF THE PETITIONER(S)

: Dr. P. Rajagopalan

NAME OF THE RESPONDENT(S)

: Aidees Electronics Pvt Ltd + 3 Ors

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

Mrs. Sakuntala. - Managing Rivector. Jsakuntala
R. SIDHARTH Advocate R. Relt.
for
partners

ORDER

Shri R Sidharth, counsel for petitioner present. Mrs Sakuntala Gopalan, R2 and Ms Aarthi Gopalan, R3 present in person and prayed time for filing counter. Notice to R1 & R4 has not been served. Counsel for petitioner is directed to send fresh notice to R1 & R4 and file proof of service by way of an affidavit by the next date of hearing. Time extended at request for filing of counter. Put up on **24.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)